release of incentive grant of Rs. 448.65 crores to Andhra Pradesh under Accelerated Power Development and Reforms Programme (APDRP). Finance Ministry released an amount of 265.105 crores on 4.3.2004 after initial examination of the proposal. The matter was subsequently discussed with Ministry of Power and admissible incentive amount was finally ascertained at Rs. 265.105 crores only in accordance with the guidelines of the Scheme,

Fake currency notes

- \dagger 2151. DR. NARAYAN SINGH MANAKLAO : Will the Minister of FINANCE be pleased to state:
- (a) the number of cases of fake currency notes which came to light during the year 2001 to 2004;
 - (b) the value of fake currency notes involved in the said cases; and
 - (c) the action so far taken in these cases?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and (b)As per information furnished by the National Crime Records Bureau, details of fake currency unearthed during the years 2001 to 2004 are as follows:

Year	Total No. of cases	Value in Rs.
2001	934	53117374
2002	829	66268332
2003*	1465	57592780
2004*(upto		
June-July)	352	25200305

Figures are provisional.

(c) Circulation of counterfeit currency is a criminal offence under the Indian Penal Code. FIRs have been lodged in these cases for conducting investigation and initiating court proceedings wherever possible.

[†]Original notice of the question was received in Hindi.